

**Uttar Pradesh Shasan  
Nagar Vikas Anubhag-2**

The Governor is pleased to order the publication of the following English translation of Notification no. 908/9-2-22-12 (Seema vistar) 22 dated 07/09/2022 for general information.

**NOTIFICATION**  
No. 908 /9-2-2022-<sup>12 (Seema Vistar)</sup> /2022  
Lucknow; Dated: 07 - 09, 2022

The following draft notification, which the Governor proposes to issue in exercise of the powers under clause (2) of Article 243-Q of the Constitution read with sub-section (2) of section 3 of the Uttar Pradesh Municipalities Act, 1916 (U.P. Act no. 2 of 1916) (hereinafter referred to as the "said Act") for including the areas specified in Schedule-I below in the smaller urban area of Municipal Council Nawabganj, District Bareilly is hereby published for information of all concerned and with a view to invite objections and suggestions in respect thereof as required under sub-section (1) of section 4 of the aforesaid Act.

Objections and suggestions, if any, with respect to the proposed notification should be sent in writing addressed to the Pramukh Sachiv, Nagar Vikas Anubhag-2, Uttar Pradesh Shasan, Babu Bhawan, Lucknow. Only those objections and suggestions which are received within seven days from the date of publication of this notification in the Gazette shall be taken into consideration.

**DRAFT NOTIFICATION**

In exercise of the powers under clause (2) of Article 243-Q of the Constitution read with sub-section (2) of section 3 of the Uttar Pradesh Municipalities Act, 1916 (U.P. Act no. 2 of 1916), the Governor, having regard to the population of the area, the density of the population therein, the revenue generated for local administration, the percentage of employment in non-

agricultural activities, the economic importance and such other factors, is pleased to include the area specified in Schedule-I below in the smaller urban area of Municipal Council Nawabganj, District- Bareilly for the purposes of Part IX-A of the Constitution and is further pleased to notify under clause (d) of Article 243-P of the Constitution that the area specified in Schedule-II below shall be the territorial area of the said Municipal Council Nawabganj, District-Bareilly with effect from the date of publication of this notification in the Gazette.

### SCHEDULE-I

Area being included in the smaller urban area of Municipal Council Nawabganj,  
District Bareilly

**East -**

Village Yakubpur :- (whole village)	Gata Nos. 1 To 885
Nos. 885	Total Gata
248.715 Hectares	Total Area -

**West -**

Village Bahore Nagla :- (whole village)	Gata Nos. 01 To 807
Nos. 807	Total Gata
342.573 Hectares	Total Area -

Total Gata nos. of Village Yakoobpur and Village Bahore Nagla are merged.

**SCHEDULE-II**


**Territorial area of Municipal Council Nawabganj, District Bareilly after including area specified in Schedule-I**

- East** - Till the Border of Village Jyora Makrandpur  
**West** - Till the Border of Village Sijoulia  
**North** - Till the Border of Village Indhjagir  
**South** - Till the Border of Village Richhola Kifayatullah

Total Area of present Municipal Council: 218.256 hectares

Total Area of the Municipal Council after including the areas specified above in the transitional area of Municipal Council Nawabganj, District Bareilly: 809.544 hectares.

By order,

  
(Amrit Abhijat)

Principal Secretary.